

In the High Court of Judicature, Bombay.

This day, the 28th day of July 1864.

SPECIAL APPEAL No. 233 - of 1864.

Vishnuo Hucio Kar.
- Kar of the Dist.
- Nagar Division
of the Honble
District - (Original Defendant)

Appellant

versus

Gunesobhet bin Dinkur
- bhet Baput of the Dist.
- Nagar Division of the Hon.
- ble District (Original Plaintiff)

Respondent

Rs. 30 - - -

The claim in the Original Suit was to *oust a tenant on the ground that he did not pay his rent.*

*Inagiri
ended*

In Appeal No. 20 of 1864 the Senior. Asst. Judge of the District of *Hon Kar* at *The detached station of* the Decree of the *Juff of Rajapur* who had awarded the claim, and decreed that the Dist was to be *ousted from field No 3 only.*

A Special Appeal was preferred in the High Court on the grounds that *there has been a substantial error in law in the investigation of the case, and which has produced error in the de-*

cession

decision of the case on its merits in
a That the Court below has mis-
constructed the Sunad N^o. 50 in
holding it to refer to the locus in quo:

b That the Senior Assistant
Judge held Appellant to be a tenant at
will, the same not being the case.

c That there is no evidence
to show that one in Appellant's po-
sition can be ousted by the Respon-
dent.

The Court confirms
the decree of the Senior
Assistant Judge with
costs on the Special Appellant.

H. H. Puckey

S. M. Ward

MEMORANDUM OF COSTS incurred in Special Appeal No. 233

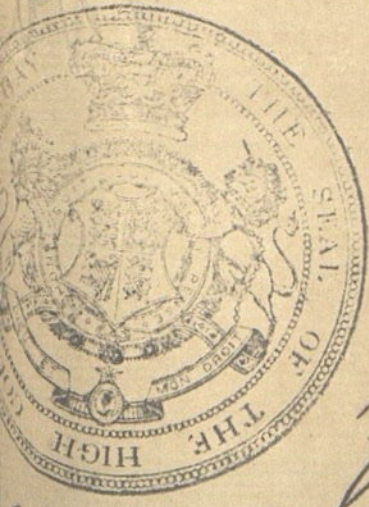
of 1864 against the decision of the Senior J^{ts} Judge of the District of the North and disposed of on the 28 July 1864 by Confirming the same with Costs.

BY THE APPELLANT—

In the District.				
In the Moonseiff's Court (including v. Fee)...	5	9	5	✓
In the Judge's Court (including v. Fee)...	14	"	5	✓
In this Court.			19	9
Stamp for Memorandum of Special Appeal	2	"	"	✓
Stamps for copies of Decree and Judgment	3	"	"	✓
Stamp for Vukeelutnama <u>two</u>	4	"	"	✓
Batta for Process and Postage	1	"	"	✓
Sectioner's Fee	1	12	"	✓
Vukeel's Fee	"	14	5	✓
			12	11
			5	3
				✓
			Rupees....	32

BY THE RESPONDENT.

In the District.				
In the Moonseiff's Court	15	10	5	✓
In the Judge's Court	12	10	"	✓
In this Court.			28	4
Stamp for Vukeelutnama	2	"	"	✓
Vukeel's Fee	"	14	5	✓
			2	14
			5	5
			Rupees....	31



Same
Sealer

Same
Dicting Registrar

28th day of July 1864